

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI**

**CORRIGENDUM**

In the Notification No. FEMA.105/2003-RB dated October 21, 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the Gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R. 881(E) dated November 11, 2003, the following shall be added at the end.

Foot-note :     The Principal Regulations were published in the official gazette vide G.S.R. No. 411(E) dated May 8, 2000 in Part II, Section 3, Sub-section (i) and subsequently amended vide G.S.R. No. 756(E) dated September 28, 2000, G.S.R. No. 264(E) dated April 9, 2002, G.S.R. No. 579(E) dated August 19, 2002, G.S.R. No. 222(E) dated March 18, 2003, G.S.R. No. 532(E) dated July 9, 2003 and G.S.R. No. 880(E) dated November 11, 2003."

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)  
Executive Director  
27.11.2004**

**G.S.R. No. 796(E)/07.12.2004**